NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. N. Hyonerellan

Counsel for Petitions

2 Chandramouli Prabhakar

(f) R. Venkatavaradan

Counsel for Respondents
1, 2 & 6

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<u>ORDER</u>

Counsel representing both the parties are present and sought time for making final submissions. Time extended finally at their request. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)